

(a) whether Government propose to include Vedic Mathematics in the school curriculum;

(b) if so, the details of the scheme and the time-Schedule by which Vedic Mathematics would be an additional and optional part of school curriculum;

(c) the steps being taken to expedite the implementation of the proposal; and

(d) the names of the States in which certain schools have shown interest in teaching of Vedic Mathematics?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) No, Sir.

(b) and (c). Do not arise.

(d) No State Government or school had approached NCERT, the agency designated for development of curriculum at national level, in the matter.

[Translation]

Amount Allocated for Tribal Sub-Plan Schemes in Rajasthan

* 751. SHRI BHERULAL MEENA: Will the Minister of WELFARE be pleased to state.

(a) the amount allocated by the Union Government for Tribal Sub-Plan schemes in Rajasthan since 1989, years-wise and scheme-wise;

(b) whether the people living in tribal areas belonging to the Scheduled Tribes have been benefited by the Tribal Sub-Plan; and

(c) if so, the percentage of the people benefited so far?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The allocation made under the Tribal Sub-plan of the State Plan of Rajasthan and the Special Central Assistance (SCA) given by Government of India since 1985 are as under:-

<i>year</i>	<i>Allocation under ISP</i>	<i>SCA (Rs. In Lakhs)</i>
1	2	3
1989-90	7989.00	1429.64
1990-91	8826.00	1583.98

(b) and (c). The position of Scheduled Tribe families economically assisted is given below:

<i>Years</i>	<i>Target</i>	<i>Achievement</i>	<i>Percentage</i>
1	2	3	4
1989-90	75000	69201	91%
1990-91	64039	68928	108%